

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3446  
ANSWERED ON:25.04.2012  
SPECIAL CAMPAIGN UNDER SSA  
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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether a special campaign has been launched recently to enroll all children in the age group of 6-14 years under Sarva Shiksha Abhiyan (SSA);
- (b) if so, the feedback received from the State Governments;
- (c) the amount Government is spending per student per year under the Abhiyan; and
- (d) the share of the Central Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b) School enrollment campaigns are launched by States at the start of the school academic year for awareness generation to enroll out-of-school children in schools and to reach out to hitherto un-reached children, including children in remote areas, working children, girls, children belonging to SC and ST communities, and children in difficult circumstances. In addition, the Shiksha ka Haq Abhiyan was launched on 11th November, 2011 on the occasion of National Education to disseminate information on the Right of Children to Free and Compulsory Education (RTE) Act through school level interactions with children, teachers and community members, as well as media and communication effort. A message to children from the Prime Minister's was read out in schools across the country.

(c) & (d) Norms under Sarva Shiksha Abhiyan (SSA) provide for various interventions to universalize access and retention, bridge gender and social category gaps in education and improve the quality of education. The detailed norms are incorporated in the SSA Framework of Implementation, and are available on the website [www.ssa.nic.in](http://www.ssa.nic.in). These norms include, for example, provisions for opening new schools, providing additional teachers, infrastructure, teaching learning material, etc. and are intervention specific. Barring provisions for textbooks, uniforms, special training, the norms are not based on per-child costs. Insofar as community mobilisation is concerned, SSA norms provide for 0.5% of the total district outlay to be utilized for community mobilization, and all states have been advised to include provisions for "Shiksha ka Haq Abhiyan" in their Annual Work Plans and Budgets (AWPB) for 2012-13. The requirements of the States for progressing towards the goal of universal elementary education are considered every year through the AWPB proposals. Under SSA funds are shared between the Central and State Governments in the 65:35 ratio. In the case of the States in the North East Region, the funds are shared in the 90:10 ratio. For the year 2011-12 the Central outlay under SSA was ₹21,000 crore.